RBI/2005-06/228 Ref. No. RPCD.LBS.BC.No.52/02.01.01/2005-06

December 6, 2005

The Chairman / Managing Director, All Scheduled Commercial Banks, (including RRBs)

Dear Sir,

## <u>Financing of projects under Agri-clinics and Agri-bussiness center scheme</u> <u>Review at meetings</u>

Small Farmers' Agri-Business Consortium (SFAC), Ministry of Agriculture, Department of Agriculture and Co-operation, New Delhi, an implementing agency of Central Sector Scheme has requested us to include their name in the list of invitees in various fora under Lead Bank Scheme to discuss the problems (such as collateral security, margin money etc.) faced by the trained agri-graduates in getting bank finance for establishing Agri-Clinics and Agri-Business centers in rural areas.

In view of the importance and priorities being given for improved credit delivery to the rural areas, State level in-charges of SFAC and Nodal Officers of SFAC may be invited in the Sub-Committee of SLBC as "Special Invitees" to discuss the problems, if any, faced in the implementation of Scheme for establishment of Agri-Clinics/Agri-business in rural areas.

Yours faithfully, sd/-(A.K.Bhandari) Deputy General Manager